

ELECTION TO COMMITTEE

DELHI DEVELOPMENT PROVISIONAL AUTHORITY

The Deputy Minister of Health (Shrimati Chandrasekhar): I beg to move :

"That in pursuance of clause (g) of sub-section (2) of Section 3 of the Delhi (Control of Building Operations) Act, 1955, the Members of this House do proceed to elect in such manner as the Speaker may direct, two Members from among themselves to serve as members on the Delhi Development Provisional Authority constituted under the said Act."

Mr. Deputy-Speaker: The question is :

"That in pursuance of clause (g) of sub-section (2) of Section 3 of the Delhi (Control of Building Operations) Act, 1955, the Members of this House do proceed to elect in such manner as the Speaker may direct, two Members from among themselves to serve as members on the Delhi Development Provisional Authority constituted under the said Act."

The motion was adopted.

Mr. Deputy-Speaker: The dates will be fixed later.

MOTION ON ADDRESS BY THE PRESIDENT—Contd.

Mr. Deputy-Speaker: The Lok Sabha will now resume discussion on the Motion of Thanks on Address by the President. Out of the total of 20 hours allotted for the purpose 10 hours and 25 minutes have so far been availed of.

Shri Barman (North Bengal—Reserve—Sch. Castes): I join with the Mover of this motion in thanks giving and being grateful to the President for all that had been done during the year. Within the limited time at my disposal, I shall mention only one factor in the beginning—the factor that concerns the masses of India. The masses of India are in full accord with the basic criterion the President's Government have adopted, namely, that our lines of advance must always be the progressive removal of inequalities. In fact the President's Government have already accepted the idea of a socialistic pattern of society for our country and we are satisfied

that, though the goal is distant as yet, we are proceeding steadfastly towards that goal, step by step.

We are particularly grateful for one thing that is mentioned in the President's Address. The Community Projects and the National Extension Service have already produced revolutionary changes in many of our rural activities. This will be continued and expanded and it is hoped that by the end of the Second Plan period they will cover nearly the whole of our rural community. Nothing is more encouraging to the masses than this declaration of policy by the President. They are concerned first and foremost with only one thing. As far back as the year 1932, our revered leader had written a letter from the District Jail of Bareilly to his beloved daughter which is headed "Man's struggle for living". I remember those memorable words. There he says about the strange sight of large masses being exploited by the comparatively few, of some who earn without working at all and of millions who work but earn very little. That being the condition of the country even today to a large extent, we are interested to find that the President's Government had rightly accepted the goal of socialist pattern of society and though the goal may be distant we are satisfied that we are proceeding steadfastly towards that goal.

I may say in this undertaking of the Government for the amelioration of the social conditions of the masses in the rural areas, the masses are not lagging behind. I will simply refer to page 2 of the annual report for the year 1954-55 of Community Projects Administration. They say :

"Till March 1955 the total value of peoples' contribution in the Community Projects and NES areas in the form of cash, kind and labour amounted to Rs. 11.37 crores as against a total Government expenditure of Rs. 21.30 crores. Thus peoples' contribution represents nearly 53 per cent. of the total Government expenditure. The all India average of people's contribution per 1000 persons works out at Rs. 2053."

That being the assessment of the results so far as the peoples are concerned, I would make only one request. Whatever may be the economic condition of the masses today, they are doing